

**INDIAN CONSUL AT HANOI**

\*658. SHRI V. K. DHAGE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the French military guards in Hanoi recently barred the entry of the Indian Consul there to the Hanoi airport; and

(b) if so, what action has been taken by Government in the matter?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON) : (a) The official in charge of the Indian Consular Agency at Hanoi was refused entry to the airport by the French military guards

(b) The official concerned lodged a protest with the appropriate authorities in Hanoi who regretted the incident.

**STOCK OF PIT-HEAD COAL**

\*659. SHRI B. C. GHOSE: Will the Minister for PRODUCTION be pleased to state:

(a) the grade-wise stock of pit-head coal in Bengal and Bihar coal-fields at the end of each year from 1948 to 1953; and

(b) what is the present monthly wagon quota for lifting slack coal and what is the quantity of coal that can be moved by such wagons?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) A statement is laid on the Table of the Council. [See Appendix VII, Annexure No. 300.]

(b) Wagon quota is fixed for different industries and not for different grades of coal. As slack coal is mostly used for brick burning purposes and colliery quotas have been fixed for BRK Class, it is presumed that the hon. Member is referring to the wagon quota for brick burning coal.

The present monthly BRK quota for collieries in Bengal/Bihar fields is 0,378 wagons which could move a quantity of approximately 21 lakh tons of slack coal.

**AGRICULTURAL LAND FOR DISPLACED PERSONS**

\*660. PROF. N. R. MALKANI: Will the Minister for REHABILITATION be pleased to state:

(a) the total area of agricultural land left by non-Punjabi displaced persons in West Pakistan;

(b) the actual area of evacuee land available for allotment to non-Punjabi displaced agriculturists in India; and

(c) the approximate date by which the allotment of land to displaced agriculturists will be completed?

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN) : (a) Claims of 9.34 lakh standard acres of land have been verified under the Displaced Persons Claims Act, 1950 as having been owned by non-Punjabi displaced persons in West Pakistan.

(b) The area of evacuee agricultural land in India is about 10 to 12 lakh acres, including lands held by non-evacuee tenants.

(c) No target date has been fixed.

**प्रकाशन विभाग में नियुक्त व्यक्ति**

\*६६१. श्री कृष्णकान्त श्याम : क्या सूचना व प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) सूचना व प्रसारण मन्त्रालय के प्रकाशन विभाग में उन व्यक्तियों की संख्या क्या है जो कि हिन्दी और अंग्रेजी प्रकाशनों के लिये पृथक् पृथक् नियुक्त किये गये हैं ;

(ख) क्या अंग्रेजी और हिन्दी के सम्पादकों के वेतन क्रमों में अन्तर है, और

(ग) यदि हाँ, तो कितना है और उस अन्तर का कारण क्या है ?

**[STAFF EMPLOYED IN THE PUBLICATIONS DIVISION**

\*661. SHRI KRISHNAKANT VYAS: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) the number of persons employed in the Publications Division of the Ministry of Information and Broadcasting for bringing out publications in Hindi and English respectively;

(b) whether there is any difference in the scales of pay of English and Hindi editors; and

(c) if the answer to part (b) above be in the affirmative, what is the difference and what are the reasons therefor?]

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) The number of persons exclusively engaged on the editorial work relating to Hindi and English publications are 9 and 18 respectively; the rest of the staff is commonly engaged in publications in both languages.

(b) No.

(c) Does not arise.

**प्रकाशन विभाग के प्रकाशन**

\*६६२. श्री कृष्ण कान्त व्यास : क्या सूचना व प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) सन् १९४७ से ३१ मार्च, १९५४ तक प्रकाशन विभाग द्वारा निकाले गये प्रकाशनों की संख्या कितनी है ; और

(ख) इनमें से कितने प्रकाशन (१) अंग्रेजी में (२) हिन्दी में तथा (३) अन्य भारतीय भाषाओं में हैं ?

fEnglish translation.

**[PUBLICATIONS OF THE PUBLICATIONS DIVISION**

\*662. SHRI KRISHNAKANT VYAS: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) the number of publications brought out by the Publications Division of the Ministry of Information and Broadcasting from 1947 to 31st March 1954; and

(b) out of these publications, how many were brought out in English, Hindi and in each of the other Indian languages?]

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) and (b). A statement is placed on the Table of the Council. [See Appendix VII, Annexure-No. 301.]

**कलाकारों के परिवार की व्यवस्था**

\*६६३. श्री कृष्ण कान्त व्यास : क्या सूचना व प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) आल इंडिया रेडियो जिन कलाकारों को बाहिर से निमंत्रित करता है, उन के ठहराने की भी सरकार ने कोई व्यवस्था की है या नहीं ; और

(ख) यदि नहीं, तो क्या इस विषय में व्यवस्था करने की कोई योजना है ?

**[LODGING ARRANGEMENTS MADE FOR ARTISTES**

\*663. SHRI KRISHNAKANT VYAS: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have made any arrangements for the putting up of artistes who are invited by the *Alt India Radio* from outstations; and